

The Higher Education School, Graduate School and University (Freedom of Speech) Bill, 2024-Introduced

ADV. GOWAAL KAGADA PDAVI (NANDURBAR): Sir, I beg to move for leave to introduce a Bill to make provision in relation to freedom of speech and academic freedom in higher Education School, Graduate School, Universities, other educational institutions and in students unions and for matters connected therewith.

माननीय अध्यक्ष: प्रश्न यह है:

कि उच्चशिक्षा विद्यालयों, स्नातक स्कूल, विश्वविद्यालयों, अन्य शिक्षा संस्थाओं और छात्र संघों में अभिव्यक्ति की स्वतंत्रता और शैक्षिक स्वतंत्रता के संबंध में तथा उससे संसक्त विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

ADV. GOWAAL KAGADA PDAVI : Sir, I introduce the Bill.

-

17.29 hrs